CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No.180/00344/2017

Monday, this the 24th day of September, 2018

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member Hon'ble Mr. Ashish Kalia, Judicial Member

V. Ajitha, aged 47 years old, W/o. B. Krishnan, Supervisor, SBCO, Alathur, residing at Vaishnavam, Gymnesium Lane, Ponoth Road, Kaloor, Kochi-17. Applicant

(By Advocate – Mr. R. Sreeraj)

Versus

- 1. The Chief Post Master General, Department of Posts, Kerala Circle, Trivandrum 695 033.
- The Post Master General, Department of Posts,
 Central Region, Kochi 682 020.

 Respondents

(By Advocate – Mr. P.R. Sreejith, ACGSC)

This Original Application having been heard on 24.09.2018 the Tribunal on the same day delivered the following:

ORDER (Oral)

Per: E.K. Bharat Bhushan, Administrative Member:

Heard the learned counsel appearing for the parties.

- 2. Learned counsel appearing for the applicant seeks permission of this Tribunal for withdrawing the OA. Prayer is allowed.
- 3. Accordingly, the Original Application is disposed of as withdrawn giving liberty to the applicant for approaching the Tribunal in future, if any

benefit is due. There shall be no order as to costs.

4. Consequently, MA No. 180/221/2018 is also disposed of.

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

"SA"

Original Application No.180/00344/2017

List of Annexures of the Applicant

- **Annexure A-1** True copy of the order No. ST/13-63/2014 dated 9.7.2015 issued by the office of the 1st respondent.
- Annexure A-2- True copy of the representation (along with the medical certificate) dated 11.11.2015 submitted by the applicant to the 1st respondent.
- Annexure A-3- True copy of the letter No. B/PF/AV dated 29.3.2016 issued by the Senior Superintendent of Post Offices, Palakkad Division.
- Annexure A-4- True copy of the letter No. ST/13-63/2016 dated 14.6.2016 issued by the office of the 1st respondent.
- Annexure A-5- True copy of the representation dated 6.1.2017 submitted by the applicant to the 1st respondent.
- Annexure A-6- True copy of the letter No. RTI/R-4/2017 dated 6.2.2017 issued by the Assistant Director (PG) & CPIO, Office of the 2nd respondent.
- Annexure A-7- True copy of the order No. ST/OA 344/2017 dated 7.7.2017 issued by the 1st respondent.

List of Annexures of the Respondents

Annexure R1- True copy of memo No. EST-69/TBOP/SBCO/91 dated 27.11.1992.
